

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 125 of 2011 & I.A. No. 203 of 2011

Dated: 12^h January, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
 Hon'ble Mr. V. J. Talwar, Technical Member**

M/s. B.T. Steel Castings Ltd. & Anr.

....

Appellant (s)

Versus

**Punjab State Power Corporation Ltd.
& Ors.**

....

Respondent(s)

Counsel for the Appellant(s) : Mr. Saurabh Dhawan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

ORDER

Learned counsel for the appellant seeks time to file rejoinder. However, we fix the appeal for hearing on 9th February, 2012. Rejoinder, if any, may be filed a week before the date of hearing upon service of copy to the respondents.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

